

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4398

ANSWERED ON:04.08.2009

BIO METRIC SYSTEM OF IDENTIFICATION OF PRISONERS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to introduce digital records based on biometric system for the identification of prisoners all over the country;
- (b) if so, the details thereof;
- (c) whether States have been consulted in the matter; and
- (d) if so, the time by which the system is likely to be put into operation?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): No, Madam. However, biometric system has been introduced in Delhi Prisons, Ahmedabad Central Prison, Vadodara Central Prison and Prisons in Tamil Nadu by the respective State Governments. Since, Prison is a State subject, this facility is to be implemented by the respective State Governments.

(c) & (d): Does not arise.